

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER


No.: 290 of 2023/RG

Dated: 15.03.2023

All the Principal District and Sessions Judges, Jammu Province except Principal District and Sessions Judge, Jammu and the Presiding Officer, MACT Jammu are hereby nominated to attend the One Day Sensitization programme on the "**Provisions of Chapter XI and XII of the Motor Vehicles Amendments Act and the Motor Vehicle Amendment Rules, 2022**" scheduled to be held on 25th of March, 2023 at the J&K Judicial Academy, Janipur, Jammu Campus.

The nominated Judicial Officers shall report in the J&K Judicial Academy at 9:30 AM sharp on the scheduled date.

By Order


15/3/23

(Shahzad Azeem)
Registrar General

No: 8387-432/RG/45

Dated:- 15.03.2023

Copy of above forwarded to the:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____, High Court of J&K and Ladakh.
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.
5. All Principal District and Sessions Judge, Jammu Province.
6. Presiding Officer, MACT Jammu.
..... for information and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh for information and with the request to upload the same on the High Court website.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order File.


15/3/23
Registrar General